

In The Central Administrative Tribunal
ALLAHABAD BENCH

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:: ORDER - SHEET ::

777/2000

Application No..... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry

Orders of the Tribunal

21/7/2000

Hon'ble Mr. S.K.I. Naqvi, J.M.

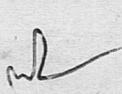
Hon'ble Mr. M.P. Singh, A.M.

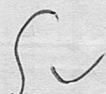
Sri S.K. Mishra, for applicant.

Sri A. Tripathi, advocate, learned counsel
for respondent. Heard on admission.

Fit case to be admitted.

We find the representations of the
applicants dated 01.05.2000 and 05.06.2000/
the copy of which have been annexed as
Annexure A-12 and A-13 respectively ~~for~~ ^{are} pending consideration before the respondents,
And therefore the O.A. is finally disposed
with the direction that the respondents shall
decide the representations within 8 weeks from
date of communication of this order and pass
detailed speaking reasoned order.


A.M.


J.M.

/T. Joshi/